

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 7.12.2015

CP No.291/00003/2015 (OA No.291/00667/2014)

Mr. C.B.Sharma, Counsel for the applicant.

Mr. B.K.Pareek, Proxy Counsel for

Mr. T.P.Sharma, Counsel for respondents.

Counsels on both sides submit that compliance of the orders of the Tribunal order has been made and contempt may be closed.

In view of the submissions made above, the contempt petition is dismissed. Notices issued to the respondents are discharged.

 (MS.MEENAKSHI HOOJA)  (JUSTICE HARUN-UL-RASHID)
MEMBER(A) MEMBER(J)

Adm/